

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 10/2025 (WZ)
EARLIER ORIGINAL APPLICATION NO. 1393/2024 (PB)**

IN THE MATTER OF: -

NEWS ITEM TITLED "MP SUPRIYA SULE EXPRESSED CONCERN OVER MEDICAL WASTE DUMPING" APPEARING IN THE HINDUSTAN TIMES DATED 18.12.2024

INDEX

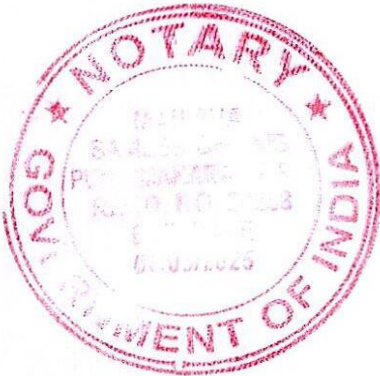
| S. no. | Particulars | Page no. |
|--------|---|----------|
| 1. | Reply on behalf of Respondent No.2 i.e. Central Pollution Control Board (CPCB) | |
| 2. | Affidavit on behalf of Respondent No.2 i.e. Central Pollution Control Board (CPCB) | |
| 3. | Annexure-R2-I: Copy of CPCB letter, dated 29/01/2025 and email communication, dated 04/02/2025 addressed to Maharashtra Pollution Control Board (MPCB) for seeking Action Taken Report | |
| 4. | Annexure-R2-II: Copy of Action Taken Report, dated 10/02/2025 submitted by MPCB to CPCB | |

Pratik D. Bharne

Pratik D. Bharne
(Scientist 'E' & Regional Director)
Central Pollution Control Board

Date: 26/02/2025

Place: Pune



क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. of India
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 10/2025 (WZ)
EARLIER ORIGINAL APPLICATION NO. 1393/2024 (PB)

IN THE MATTER OF: -

NEWS ITEM TITLED "MP SUPRIYA SULE EXPRESSED CONCERN OVER
MEDICAL WASTE DUMPING" APPEARING IN THE HINDUSTAN TIMES DATED
18.12.2024

REPLY ON BEHALF OF RESPONDENT NO. 2,
CENTRAL POLLUTION CONTROL BOARD (CPCB)

1. That, the Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble NGT") Principal Bench, New Delhi vide order dated 13/01/2025 has directed Central Pollution Control Board (hereinafter referred to as "CPCB") to file the reply in the instant matter and transferred the matter to Western Zonal Bench, Pune for further action. Thereby, the reply is made in this instant Original Application (hereinafter referred to as "OA") in succeeding paragraphs.
2. That, CPCB is constituted under Section 3 of the Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under the Water Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981, and The Environment (Protection) Act, 1986.

SUBMISSIONS BY CPCB

3. That, the matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund Tehsil in Pune District of Maharashtra, registered on the basis of the news item titled "MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times, dated 18/12/2024. As per the article, the waste, comprising injection boxes without identifying labels, was found near the Khadakwasla Canal, a vital water source for agriculture and drinking. The article also highlights that such negligence in



dumping of bio medical waste poses serious health risks to citizens and livestock.

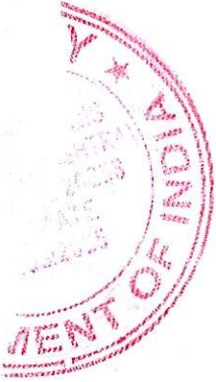
4. That, for management of biomedical waste, the Bio-medical Waste Management Rules, 2016 (hereinafter referred to as "BMWM Rules, 2016") has been notified by Ministry of Environment, Forest and Climate Change (hereafter will be referred as MoEF&CC) under Environment (Protection) Act, 1986. Further, CPCB has prepared following guidelines related to biomedical waste management:

- Guidelines for Handling, treatment and disposal of waste generated during treatment, diagnostics and quarantine of COVID-19 patients
- Guidelines for Monitoring Performance of CBWTFs by SPCBs/PCCs
- Guidelines for "Imposition of Environmental Compensation against HCFs and CBWTFs"
- Guidelines for Verification of Two Seconds Residence Time in Secondary Combustion Chamber of the Biomedical Waste Incinerator
- Guidelines for Handling of Biomedical Waste for Utilization
- Guidelines for Management of Healthcare Waste in Health Care Facilities as per Bio Medical Waste Management Rules, 2016
- Guidelines for Bar Code System for Effective Management of Bio-Medical Waste
- Revised Guidelines for Common Bio-medical Waste Treatment and Disposal Facilities

5. That, BMWM Rules, 2016 applies to all persons who generate, collect, receive, store, transport, treat, dispose, or handle bio medical waste in any form including hospitals, nursing homes, clinics, dispensaries, veterinary institutions, animal houses, pathological laboratories, blood banks, ayush hospitals, clinical establishments, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs.



6. That, as per BMWM Rules, 2016, every occupier or operator handling biomedical waste are required to take all necessary steps to ensure that biomedical waste is handled without any adverse effect to human health and the environment and in accordance with the rules.
7. That, the prescribed authority for implementation of the provisions of the BMWM Rules, 2016 in the State/ Union Territory is the respective State Pollution Control Board/ Pollution Control Committee (hereinafter will be referred as SPCB/PCC) and in case of health care establishments of the Armed Forces under the Ministry of Defence, the prescribed authority shall be the Director General, Armed Forces Medical Services. Further as per the said Rules, every occupier or operator handling bio-medical waste, irrespective of the quantity is required to obtain authorisation for the generation, collection, reception, storage, transportation, treatment, processing, disposal or any other form of handling of bio-medical waste in accordance with the rules and guidelines issued by the Central Government or CPCB, as the case may be, from prescribed authority i.e. the respective SPCB/PCC.
8. That, CPCB communicated vide letter dated 29/01/2025 and email dated 04/02/2025 to Maharashtra Pollution Control Board (hereinafter referred to as MPCB) which is Respondent No.1, regarding the present suo motu matter related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund Tehsil in Pune District of Maharashtra, registered on the basis of the news item titled "MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18/12/2024 and sought Action Taken Report (hereafter will be referred as ATR). Copy of the aforesaid letter and email is annexed as **Annexure-R2-I**.
9. That, MPCB vide e-mail dated 10/02/2025 submitted the copy of action taken report. Copy of the ATR submitted by MPCB is annexed as **Annexure-R2-II**. Relevant portion of the ATR of MPCB are summarised as below:



- i. That, MPCB visited the alleged location on 17/12/2024 for redressal of complaint w.r.t. illegal dumping of medical waste along the Khadakwasla canal in Mirgalwadi village, Daund Tehsil in Pune District. During the visit, MPCB observed that sample of ampoules without labels and plastic transfer trays were dumped along the Khadakwasla canal and estimated that the quantity of the dumped biomedical waste was about 200kg.
- ii. That, the biomedical waste has been collected and handed over to Grampanchayat Lingali, Tal. Daund, Dist. Pune for disposal into CBWTF namely M/s Jai Bhavani Bio Medicare System, Baramati, Dist. Pune.
- iii. That, the CBWTF vide letter dated 06/02/2025 has communicated MPCB about disposal of the above mentioned collected biomedical waste at their facility in accordance with the BMW Rules, 2016.
10. That, this Answering Respondent no. 2 craves leave of this Hon'ble NGT for filing additional reply, if required, in future.
11. That, an Affidavit in support of this reply is being filed herewith in light of the above submissions, this Answering Respondent No. 2 shall abide by any order(s) or direction(s) passed by this Hon'ble NGT in the present OA.

Pratik D. Bharne

Pratik D. Bharne
(Scientist 'E' & Regional Director)
Central Pollution Control Board

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
M/o Env't. Forest & Climate Change, Govt. of India
सर्वे नं. ११०, हीराबाई धनकुडे हॉल, बाणेर रोड, बाणेर, पुणे - 411045
Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



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18.12.2024

AFFIDAVIT

I, Pratik D. Bharne, working as Scientist 'E' & Regional Director in Central Pollution Control Board, Regional Directorate, Survey No. 110, Hirabai Dhankude Multipurpose Hall, Baner Road, Baner, Pune, do hereby solemnly affirm, declare on oath and state as under:

1. That, the deponent is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That, the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That, the contents there of are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

Pratik D. Bharne
DEPONENT

क्षेत्रीय निदेशक / Regional Director
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
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Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



VERIFICATION

Verified at Pune on this day 26th of February, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or misstated.

Peatsh

DEPONENT – Respondent No. 2

COUNSEL for Respondent No. 2

क्षेत्रीय निदेशक / Regional Director
 केंद्रीय प्रदूषण नियंत्रण बोर्ड
 Central Pollution Control Board
 क्षेत्रीय निदेशालय, पुणे / Regional Directorate, Pune
 पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
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 Sr. No. 110, Hirabai Dhankude Hall, Baner Road, Baner, Pune-411045



BEFORE ME

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Noted & Registered
 AL Sr. No. 124/2025

MANISHA SAMEER CHITNIS
 NOTARY
 GOVERNMENT OF INDIA

26 FEB 2025

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Annexure-R2-I

केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/03/2025-लॉ आरडी-पुणे-आरडी (पुणे)/ 965

दिनांक: 29/01/2025

सेवा में,

सदस्य सचिव,

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,

कल्पतरु पॉइंट, तीसरी और चौथी मंजिल,

पीवीआर थिएटर के सामने ,

सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी के मामले में ओए संख्या 1393/2024 (पीबी) " सांसद सुप्रिया सुले ने 18.12.2024 के हिंदुस्तान टाइम्स में प्रकाशित मेडिकल कचरे की डंपिंग पर चिंता व्यक्त की" के संबंध में;

महोदय,

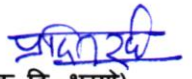
यह माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 1393/2024 (पीबी) " सांसद सुप्रिया सुले ने 18.12.2024 के हिंदुस्तान टाइम्स में प्रकाशित मेडिकल कचरे की डंपिंग पर चिंता व्यक्त की" का संदर्भ है। यह मामला महाराष्ट्र के पुणे जिले के दौंड तहसील के मिरगलवाडी गांव में कैनाल रोड के किनारे मेडिकल कचरे की अवैध डंपिंग से संबंधित है। लेख के अनुसार बिना पहचाने लेबल वाले इंजेक्शन बक्सों वाला कचरा, खडकवासला नहर के पास पाया गया जो कृषि और पीने के लिए एक महत्वपूर्ण जल स्रोत है। लेख में बताया गया है कि नहर के महत्व को देखते हुए नागरिक और पशुधनजैव चिकित्सा कचरे के डंपिंग में इस तरह की लापरवाही से गंभीर स्वास्थ्य जोखिम पैदा होता है।

माननीय एनजीटी, प्रधान पीठ, नई दिल्ली ने उक्त स्वतः संज्ञान मामले में दिनांक 13.01.2025 के आदेश के तहत महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी), केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी), आयुक्त- खाद्य एवं औषधि प्रशासन (एफडीए), महाराष्ट्र, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) और जिला मजिस्ट्रेट- पुणे को प्रतिवादी के रूप में अपनी प्रतिक्रिया देने के लिए बनाया है। मूल आवेदन (ओए) को उचित अवं आगे की कार्रवाई के लिए माननीय पश्चिमी जोनल बेंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 13/01/2025 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) प्रदान करें। मामला 27/02/2025 को सूचीबद्ध है।

अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,


(प्रतीक दि. भरणे)
क्षेत्रीय निदेशक

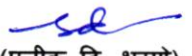
प्रति: -

क्षेत्रीय अधिकारी,

महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,

ओजी सेंटर, तीसरी मंजिल, मुंबई पुणे रोड,

वाकेदेवडी, पुणे - 411003


(प्रतीक दि. भरणे)
क्षेत्रीय निदेशक

क्षेत्रीय निदेशालय : सर्वेक्षक संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner , Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030



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केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/03/2025-LAW-RD-PUNE-RD (Pune)/ 965

Date: 29/01/2025

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,
Sion (E), Mumbai- 400022

Sub: Hon'ble NGT Matter in OA No. 1393/2024(PB) in re; News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024"- reg.

Sir,

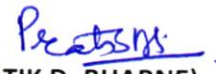
This has reference to the Hon'ble National Green Tribunal (NGT) Matter in O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024". The matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund tehsil in Pune district of Maharashtra. As per the article, the waste, comprising injection boxes without identifying labels, was found near the Khadakwasla Canal, a vital water source for agriculture and drinking. The article highlights that such negligence in dumping of bio medical waste poses serious health risks to citizens and livestock, given the canal's significance.

Hon'ble NGT, Principal Bench, New Delhi vide order dated 13.01.2025 in the said Suo Motu matter, impleaded the Maharashtra Pollution Control Board (MPCB), Central Pollution Control Board (CPCB), Commissioner- Food and Drug Administration (FDA), Maharashtra, Ministry of Environment, Forest and Climate Change of India (MoEF&CC), and District Magistrate-Pune, as respondents to file their responses. The Original Application (OA) is transferred to the Hon'ble Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dated 13/01/2025 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 27/02/2025.

Encl.: As above

Yours Faithfully,


(PRATIK D. BHARNE)
Regional Director

Copy to: -

Regional Officer,
Maharashtra Pollution Control Board,
OG Center, 3rd floor, Mumbai Pune Road,
Wakdewadi, Pune - 411003.


(PRATIK D. BHARNE)
Regional Director

क्षेत्रीय निदेशालय : सर्वोच्च संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner , Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030



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केंद्रीय प्रदूषण नियंत्रण बोर्ड

Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

फाइल संख्या: सीएम-13015/03/2025-लॉ आरडी-पुणे-आरडी (पुणे)/ 965

दिनांक: 29/01/2025

सेवा में,

सदस्य सचिव,
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,
कल्पतरु पॉइंड, तीसरी और चौथी मंजिल,
पीवीआर थिएटर के सामने,
सायन (ई), मुंबई-400022

विषय: माननीय एनजीटी के मामले में ओए संख्या 1393/2024 (पीबी) " सांसद सुप्रिया सुले ने 18.12.2024 के हिंदुस्तान टाइम्स में प्रकाशित मेडिकल कचरे की डंपिंग पर चिंता व्यक्त की" के संबंध में;

महोदय,


यह माननीय राष्ट्रीय हरित न्यायाधिकरण (एनजीटी) के मामले ओए संख्या 1393/2024 (पीबी) " सांसद सुप्रिया सुले ने 18.12.2024 के हिंदुस्तान टाइम्स में प्रकाशित मेडिकल कचरे की डंपिंग पर चिंता व्यक्त की" का संदर्भ है। यह मामला महाराष्ट्र के पुणे जिले के दौंड तहसील के मिरगलवाडी गांव में कैनाल रोड के किनारे मेडिकल कचरे की अवैध डंपिंग से संबंधित है। लेख के अनुसार बिना पहचाने लेबल वाले इंजेक्शन बक्सों वाला कचरा, खडकवासला नहर के पास पाया गया जो कृषि और पीने के लिए एक महत्वपूर्ण जल स्रोत है। लेख में बताया गया है कि नहर के महत्व को देखते हुए नागरिक और पशुधनजैव चिकित्सा कचरे के डंपिंग में इस तरह की लापरवाही से गंभीर स्वास्थ्य जोखिम पैदा होता है।

माननीय एनजीटी, प्रधान पीठ, नई दिल्ली ने उक्त स्वतः संज्ञान मामले में दिनांक 13.01.2025 के आदेश के तहत महाराष्ट्र प्रदूषण नियंत्रण बोर्ड (एमपीसीबी), केंद्रीय प्रदूषण नियंत्रण बोर्ड (सीपीसीबी), आयुक्त- खाद्य एवं औषधि प्रशासन (एफडीए), महाराष्ट्र, पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफ एंड सीसी) और जिला मजिस्ट्रेट- पुणे को प्रतिवादी के रूप में अपनी प्रतिक्रिया देने के लिए बनाया है। मूल आवेदन (ओए) को उचित अवं आगे की कार्रवाई के लिए माननीय पश्चिमी जोनल बैंच, पुणे को स्थानांतरित कर दिया गया है। माननीय एनजीटी (पीबी) के आदेश दिनांक 13/01/2025 की प्रति संदर्भ के लिए संलग्न है।

इस संबंध में, अनुरोध है कि उक्त आदेश के आलोक में समाचार-वस्तु की जांच करने की व्यवस्था करें और यदि कोई हो तो की गई कार्रवाई रिपोर्ट (एटीआर) प्रदान करें। मामला 27/02/2025 को सूचीबद्ध है।

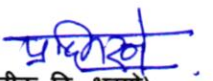
अनुलग्नक: जैसा कि ऊपर दिया गया है

आपका विश्वासी,


(प्रतीक दि. भरणे)
क्षेत्रीय निदेशक

प्रति: -

क्षेत्रीय अधिकारी,
महाराष्ट्र प्रदूषण नियंत्रण बोर्ड,
ओजी सेंटर, तीसरी मंजिल, मुंबई पुणे रोड,
वाकेदेवड़ी, पुणे - 411003


(प्रतीक दि. भरणे)
क्षेत्रीय निदेशक

क्षेत्रीय निदेशालय : सर्वे, संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner , Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030



33

केंद्रीय प्रदूषण नियंत्रण बोर्ड Central Pollution Control Board

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA)

File No: CM-13015/03/2025-LAW-RD-PUNE-RD (Pune)/ 965

Date: 29/01/2025

To

The Member Secretary,
Maharashtra Pollution Control Board,
Kalpataru Point, 3rd and 4th floor, Opp. PVR Theatre,
Sion (E), Mumbai- 400022

Sub: Hon'ble NGT Matter in OA No. 1393/2024(PB) in re; News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024" – reg.

Sir,

This has reference to the Hon'ble National Green Tribunal (NGT) Matter in O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024". The matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund tehsil in Pune district of Maharashtra. As per the article, the waste, comprising injection boxes without identifying labels, was found near the Khadakwasla Canal, a vital water source for agriculture and drinking. The article highlights that such negligence in dumping of bio medical waste poses serious health risks to citizens and livestock, given the canal's significance.

Hon'ble NGT, Principal Bench, New Delhi vide order dated 13.01.2025 in the said Suo Motu matter, impleaded the Maharashtra Pollution Control Board (MPCB), Central Pollution Control Board (CPCB), Commissioner- Food and Drug Administration (FDA), Maharashtra, Ministry of Environment, Forest and Climate Change of India (MoEF&CC), and District Magistrate-Pune, as respondents to file their responses. The Original Application (OA) is transferred to the Hon'ble Western Zonal Bench, Pune for appropriate further action. Copy of Hon'ble NGT(PB) order dated 13/01/2025 is enclosed for ready references.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 27/02/2025.

Yours Faithfully,

Encl.: As above


(PRATIK D. BHARNE)
Regional Director

Copy to: -

Regional Officer,
Maharashtra Pollution Control Board,
OG Center, 3rd floor, Mumbai Pune Road,
Wakdewadi, Pune - 411003.


(PRATIK D. BHARNE)
Regional Director

क्षेत्रीय निदेशालय : सर्वे संख्या ११०, धनकुडे बहुउद्देशीय हॉल बाणेर रोड, बाणेर, पुणे - ४११ ०४५

Regional Directorate : Sr. No 110, Dhankude Multipurpose hall baner Road, Baner, Pune - 411 045

मुख्यालय : परिवेश भवन, पूर्वी नगर, दिल्ली - 110 032. EPABX Pilot No.: 011-43102030

34

O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024"-reg.

Me Me <shailendra.cpcb@gov.in>
Tue, 04 Feb 2025 12:31:24 PM +0530
To "sropune1" <sropune1@mpcb.gov.in>
Cc "ropune" <ropune@mpcb.gov.in>, "ms" <ms@mpcb.gov.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "NISHCHAL C" <nischal.cpcb@nic.in>, "NGTZB, CPCB" <ngtzb.cpcb@gov.in>

Sir,

I am directed to refer to the CPCB RD Pune letter dated 29.01.2025 in Hon'ble NGT Matter in O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024". The matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund tehsil in Pune district of Maharashtra.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 27/02/2025.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal
सहायक विधि अधिकारी / Assistant law Officer
क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

📎 1 Attachment(s) • [Download as Zip](#)



Letter dtd. 29_01_2025.pdf

1.4 MB • 🗑️

Re: O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024"-reg.

SP SRO Pune 1 <sropune1@mpcb.gov.in>
Mon, 10 Feb 2025 1:09:47 PM +0530 •
To "SHAILENDRA BANSAL" <shailendra.cpcb@gov.in>
Cc "RO Pune" <ropune@mpcb.gov.in>, "Pratik Bharne" <pratik.cpcb@gov.in>, "NISHCHAL C" <nischal.cpcb@nic.in>, "CPCB" <ngtzb.cpcb@gov.in>

Sir,

Please find enclosed herewith Action Taken Report in continuation with Hon'ble NGT Matter in O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024". The matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund tehsil in Pune district of Maharashtra.

This is submitted for information and further needful action please.

Thanks & Regards,

Kartikeya Langote.
Sub Regional Officer,
MPC Board, Pune-I.



वसुधैव कुटुम्बकम्
ONE EARTH • ONE FAMILY • ONE FUTURE

From: SHAILENDRA BANSAL <shailendra.cpcb@gov.in>
Sent: 04 February 2025 12:31
To: SRO Pune 1 <sropune1@mpcb.gov.in>
Cc: RO Pune <ropune@mpcb.gov.in>; Dr. Avinash Dhakne <ms@mpcb.gov.in>; Pratik Bharne <pratik.cpcb@gov.in>; NISHCHAL C <nischal.cpcb@nic.in>; NGTZR, CPCB <ngtzb.cpcb@gov.in>
Subject: O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024"-reg.

Sir,

I am directed to refer to the CPCB RD Pune letter dated 29.01.2025 in Hon'ble NGT Matter in O.A. No. 1393 of 2024 (PB) in News Item titled " MP Supriya Sule expressed concern over medical waste dumping" appearing in the Hindustan Times dated 18.12.2024". The matter is related to the illegal dumping of medical waste along Canal Road in Mirgalwadi village, Daund tehsil in Pune district of Maharashtra.

In this regard, it is requested to kindly arrange to examine the news-item in light of the said order and provide Action Taken Report (ATR), if any. The matter is listed on 27/02/2025.

सादर / Regards

शैलेन्द्र बंसल / Shailendra Bansal
सहायक विधि अधिकारी / Assistant law Officer
क्षेत्रीय निदेशालय, पुणे / Regional directorate, Pune
केंद्रीय प्रदूषण नियंत्रण बोर्ड / Central Pollution Control Board

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Letter.pdf
906.9 KB •



visit report bmw.pdf
2.7 MB •



Result Khadkwasala canal.pdf
1.1 MB •



MPCB_2025.pdf
831.6 KB •



Letter bmw (3).pdf
2.2 MB •



Report.pdf
2.6 MB •

MAHARASHTRA POLLUTION CONTROL BOARD SUB-REGIONAL OFFICE PUNE -1

Phone: 020-25811694
Fax: 020-25811029
Visit us at www.mpcb.gov.in
E-mail: sropune1@mpcb.gov.in



Jog Center Bldg.
2nd Floor, Wakdewadi,
Old Mumbai Pune Highway,
Pune 411003

No. MPCB/ 250210-FTS-0058

Date: 10/02/2025

“Your Service is our Duty ”



To,

Mr. Shailendra Bansal Saheb,
Assistant law officer,
Regional directorate, Pune
Central Pollution Control Board.

Sub:- News 18 Lokamat TV Chanel regarding illegal disposed of medical waste dumping along canal in mirgalwadi, village, Daund tehasil, Pune.

Ref:- Your email dated 04/02/2025.

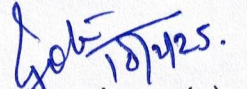
Sir,

With reference to the above subject Board officials of this office has visited and investigated said complaint on 17/12/2024 In continuation with same, during visit and investigation medical waste was collected and handover to Grampanchayat Lingali, Tal-Daund, Dist-Pune for disposal of medical waste to M/s. Jai Bhavani Bio Medicare System, Baramati, Tal-Baramati, Dist-Pune. However, Grampanchayat Lingali, Tal-Daund, Dist-Pune has not disposed medical waste to CBMWTSDF i.e M/s. Jai Bhavani Bio Medicare System, Baramati, Tal-Baramati, Dist-Pune.

Now this office has communicated Grampanchayat Lingali, Tal-Daund, Dist-Pune on 05/02/2025 for disposal of medical waste to M/s. Jai Bhavani Bio Medicare System, Baramati, Tal-Baramati, Dist-Pune and also this office has informed M/s. Jai Bhavani Bio Medicare System, Baramati, Tal-Baramati, Dist-Pune to collected medical waste form Grampanchayat Lingali on 05/02/2025 accordingly M/s. Jai Bhavani Bio Medicare System has collected medical waste on 07/02/2025 and communicate this office that they will disposed off said medical waste in scientific manner (copy enclosed) and also during visit environment sample was collected dtd.,17/12/2024 and same are within prescribed limit. (copy enclosed).

This is submitted for information and further needful action please.

Yours faithfully,



(Kartikeya Langote)
Sub-Regional Officer,
M. P. C. Board, Pune-I

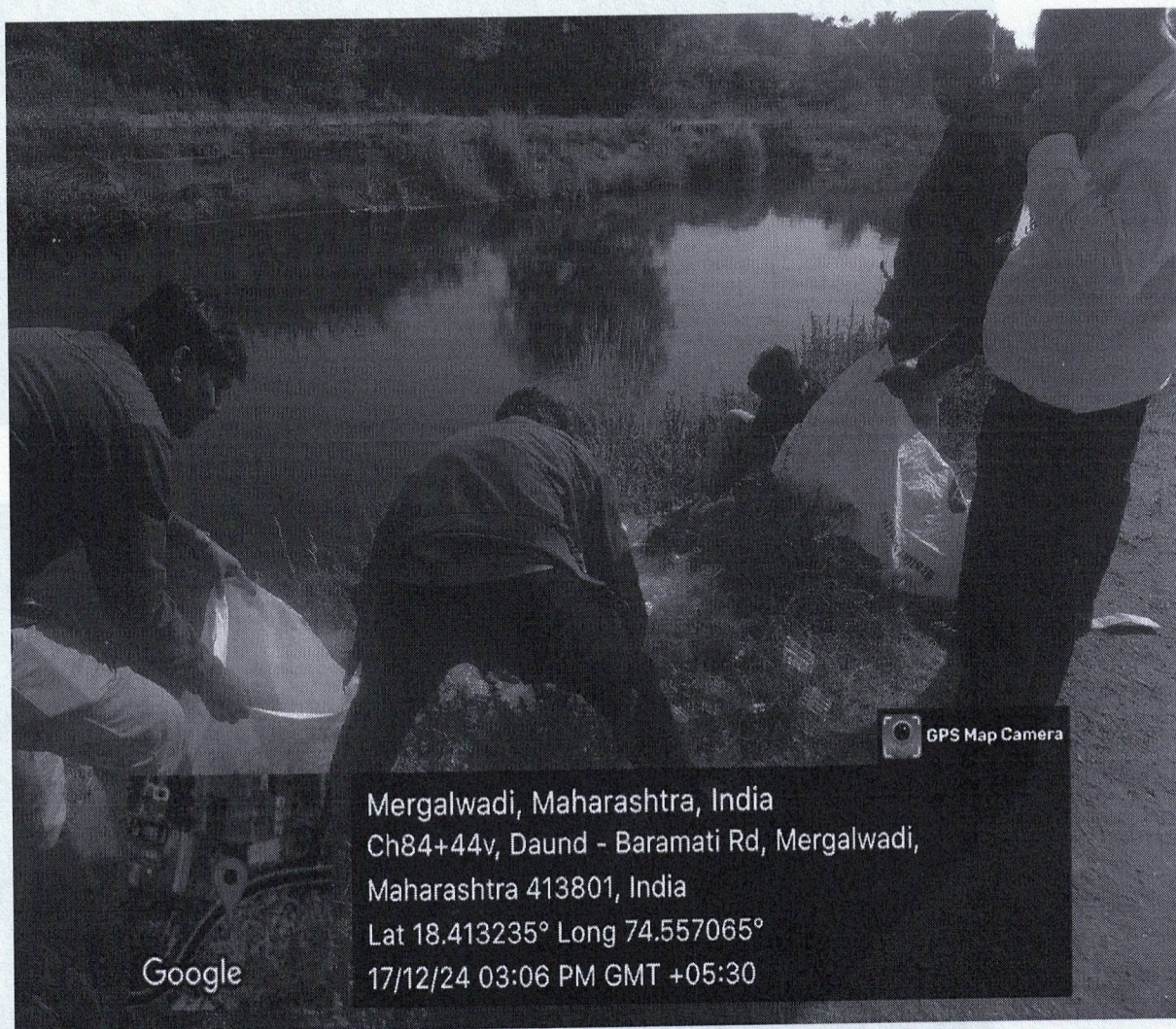
Copy submitted for information to:- The Regional Officer, MPC Board, Pune.

38
Site Visit Report

This office has received oral complaint on 16/12/2024 and also news appeared on Lokmat 18 News TV channel regarding illegal dumping of bio medical waste along Khadakwasla canal road at Mergalwadi village, Tal-Daund, Dist-Pune. Accordingly visited the site on 17/12/2024 and made the following observations :-

1. During visit it was observed sample of ampules without labels, plastic transfer trays were found spread into Khadakwasla canal , at Mergalwadi village, Tal-Daund, Dist-Pune.
2. During visit environment sample was collected of Khadakwasla canal and analysis report are enclosed herewith.
3. The over all quantity of Bio Medical Waste would be 204.700 KG.

Photograph



Handwritten signature and text in the bottom left corner, including 'Mergalwadi' and 'Tal-Daund'.

Handwritten signature and text in the bottom right corner, including 'SRO-Pune-I'.



श.पु.स. - I
 अ.प.स. - I
 अ.प.स. - I

अ.प.स. - I
 अ.प.स. - I
 अ.प.स. - I

MAHARASHTRA POLLUTION CONTROL BOARD

| | | |
|---|---|--|
| Phone : 020-25811698 Fax : 020-25811698 Email : sopunelab@mpcb.gov.in Website : http://mpcb.gov.in |  "Your Service is our Duty" | Regional Laboratory Regional Laboratory, Pune, Maharashtra Pollution Control Board, Jog Center, 3rd Floor, Mumbai Pune Road, Wakdevadi, Pune- 411 003 |
|---|---|--|

Report Outward No.: MPCB/RL-Pune/Environment/24-25/01/69-B

Date: 18/01/2025 11:41 PM

Analysis Report-Water (Environment)

| Client/Industry/location Name & Address |
|---|
| Khadkwasala canal |

| Sample Details | |
|---------------------------------------|--------------------------------------|
| Field Sample ID : | BR-0082145 |
| Laboratory Sample Code : | MPCB/RL-Pune/ENV/24-25/637 |
| Sample Details (Water/Air/HW) : | Water |
| Sample Volume Received : | |
| Sample Collected By : | FO-Pune I(Ajay khamkar) (SRO-Pune I) |
| Seal No. : | 278 |
| Type of Industry / Location details : | |
| Sample Collected On : | Dec 17 2024 01:30:00:000PM |

| Sr.No | Parameter | Result | Unit | Method of analysis |
|-------|---------------------------------|--------|------|--------------------|
| 1 | pH | 8.3 | | |
| 2 | Total Dissolved Solids(TDS) | 134.0 | mg/l | |
| 3 | Suspended Solids (SS) | 25.0 | mg/l | |
| 4 | Turbidity | 2.93 | NTU | |
| 5 | Total Alkalinity | 22.0 | mg/l | |
| 6 | Biochemical Oxygen Demand (BOD) | 3.2 | mg/l | |
| 7 | Chloride | 16.79 | mg/l | |
| 8 | Chemical Oxygen Demand (COD) | 8.0 | mg/l | |
| 9 | Fluoride | 0.09 | mg/l | |
| 10 | Hardness (calcium) | 30.00 | mg/l | |
| 11 | Hardness (total) | 38.00 | mg/l | |
| 12 | Nitrate Nitrogen | 1.44 | mg/l | |
| 13 | Sulphate | 5.20 | mg/l | |
| 14 | Hardness (Magnesium) | 8.00 | mg/l | |

Report Type: final

Report generated on: 18/01/2025 11:40 PM

Complied & Approved by: Sumitra S Mahajan

Reviewed on Date: 18/01/2025 11:41 PM

Reviewed by: Sumitra S Mahajan

Sumitra S Mahajan
Scientific Officer,
I/c Regional Laboratory,
Pune,

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

| Sl. No. | Sample Name | Parameter | Result | Unit | Reference Range |
|---------|-------------|-----------|--------|------|-----------------|
| 1 | ... | ... | ... | ... | ... |
| 2 | ... | ... | ... | ... | ... |
| 3 | ... | ... | ... | ... | ... |
| 4 | ... | ... | ... | ... | ... |
| 5 | ... | ... | ... | ... | ... |
| 6 | ... | ... | ... | ... | ... |
| 7 | ... | ... | ... | ... | ... |
| 8 | ... | ... | ... | ... | ... |
| 9 | ... | ... | ... | ... | ... |
| 10 | ... | ... | ... | ... | ... |
| 11 | ... | ... | ... | ... | ... |
| 12 | ... | ... | ... | ... | ... |
| 13 | ... | ... | ... | ... | ... |
| 14 | ... | ... | ... | ... | ... |

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

प्रादेशिक कार्यालय, पुणे

फ़ोन.नं.०२० - २५८९९०२९

फ़ॅक्स.नं.०२०-२५८९९७०९



२ व ३ रा मजला, जोग सेंटर,

पुणे - मुंबई रोड, वाकडेवाडी,

पुणे-४११००३.

जा/क्र/उप्राकापु-१/250205-FTS-0295

दि.०५/०२/२०२५

प्रति,

मे. जय भवानी बायो मेडीकेअर सिस्टीम,

जी-१७०, एमआयडीसी बारामती,

ता.बारामती, जि.पुणे.

विषय:- वैद्यकीय घनकचरा अज्ञात व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत.

संदर्भ:- १) दि.१६/१२/२०२४ रोजी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झालेली बातमी.

२) त्या अनुषंगाने या कार्यालयामार्फत दि.१७/१२/२०२४ रोजी केलेली पाहणी.

महोदय,

वैद्यकीय घनकचरा अज्ञात व्यक्तीनी व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत वृत्तपत्रात बातमी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झाली होती. त्याअनुषंगाने दि.१७/१२/२०२४ रोजी या कार्यालयाने पाहणी केली. पाहणी दरम्यान वैद्यकीय घनकचरा (अॅम्पुल विदाउट लेबल, इंजेक्शन, बॉटल) हे मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याचे आढळून आले. सदर परिसर आपल्या कार्यक्षेत्रात येतो. तरी आपणास विनंती की, अवैधरित्या टाकलेला मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकलेला कचरा त्वरित उचलून त्यावर शास्त्रोक्त पध्दतीने प्रक्रिया करुन त्याची विल्हेवाट योग्यरित्या करावी. व केलेल्या कार्यवाहीचा अहवाल या कार्यालयास कळवावा.

आपला विश्वासू

(कार्तिकेय लंगोटे)

उप प्रादेशिक अधिकारी,

म.प्र.नि.मंडळ, पुणे-१

प्रत माहितीसाठी सविनय सादर:-

- प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, पुणे.

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

प्रादेशिक कार्यालय, पुणे

फ़ोन.नं.०२० - २५८११०२९
फ़ॅक्स.नं.०२०-२५८११७०१



२ व ३ रा मजला, जोग सेंटर,
पुणे - मुंबई रोड, वाकडेवाडी,
पुणे-४११००३.

जा/क्र/उप्राकापु-१/250205-FPS-0318

दि. ०५/०२/२०२५

प्रति,
कार्यकारी अभियंता,
खडकवासला पाटबंधारे विभाग,
सिंचन भवन, बारणे रोड, मंगळवार पेठ, पुणे.

विषय:- वैद्यकीय घनकचरा अज्ञात व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत.

संदर्भ:- १) दि.१६/१२/२०२४ रोजी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झालेली बातमी.

२) त्या अनुषंगाने या कार्यालयामार्फत दि.१७/१२/२०२४ रोजी केलेली पाहणी.

महोदय,

वैद्यकीय घनकचरा अज्ञात व्यक्तीनी व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत वृत्तपत्रात बातमी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झाली होती. त्याअनुषंगाने दि.१७/१२/२०२४ रोजी या कार्यालयाने पाहणी केली. पाहणी दरम्यान वैद्यकीय घनकचरा (अॅम्पुल विदाउट लेबल, इंजेक्शन, बॉटल) हे मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याचे आढळून आले. सदर परिसर आपल्या कार्यक्षेत्रात येतो. तरी आपणास विनंती की, अवैध्यरित्या टाकल्या जाणाऱ्या कचऱ्यावर निर्बंध घालावेत व आपल्या स्तरावर योग्य ती कार्यवाही करावी आणि केलेल्या कार्यवाहीचा अहवाल या कार्यालयास कळवावा.

आपला विश्वासू

(Handwritten Signature)
5/2/25

(कार्तिकेय लंगोटे)

उप प्रादेशिक अधिकारी,

म.प्र.नि.मंडळ, पुणे-१

प्रत माहितीसाठी सविनय सादर:-

- प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, पुणे.

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

प्रादेशिक कार्यालय, पुणे

फ़ोन.नं.०२० - २५८११०२९

फ़ॅक्स.नं.०२०-२५८११७०१



२ व ३ रा मजला, जोग सेंटर,

पुणे - मुंबई रोड, वाकडेवाडी,

पुणे-४११००३.

जा/क्र/उप्राकापु-१/ 250205-FTS-0815

दि. ०५/०२/२०२५

प्रति,

ग्रामसेवक / सरपंच

लिंगाळी,

ता.दौंड, जि.पुणे.

विषय:- वैद्यकीय घनकचरा अज्ञात व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत.

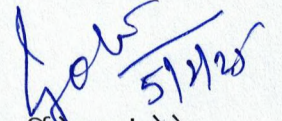
संदर्भ:- १) दि.१६/१२/२०२४ रोजी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झालेली बातमी.

२) त्या अनुषंगाने या कार्यालयामार्फत दि.१७/१२/२०२४ रोजी केलेली पाहणी.

महोदय,

वैद्यकीय घनकचरा अज्ञात व्यक्तीनी व्यक्तीने मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याबाबत वृत्तपत्रात बातमी न्युज १८ लोकमत या टिक्ही चॅनल वरती प्रसिध्द झाली होती. त्याअनुषंगाने दि.१७/१२/२०२४ रोजी या कार्यालयाने पाहणी केली. पाहणी दरम्यान वैद्यकीय घनकचरा (अॅम्पुल विदाउट लेबल, इंजेक्शन, बॉटल) हे मौजे मिरगळ वाडी येथील खडकवासला कॅनल मध्ये टाकल्याचे आढळून आले. सदर परिसर आपल्या कार्यक्षेत्रात येतो. तरी आपणास विनंती की, पाहणी दरम्यान आढळलेले व आपल्या ग्रामपंचायतीमध्ये जमा केलेल्या १३ गोण्या या मे. जय भवानी बायो मेडीकेअर सिस्टीम, जी-१७०, एमआयडीसी बारामती, ता.बारामती, जि.पुणे यांना पुढील शास्त्रोक्त पध्दतीने विल्हेवाट लावण्याकरीता देण्यात यावे आणि केलेल्या कार्यवाहीचा अहवाल या कार्यालयास कळवावा.

आपला विश्वासू



(कार्तिक लंगोटे)

उप प्रादेशिक अधिकारी,

म.प्र.नि.मंडळ, पुणे-१

प्रत माहितीसाठी सविनय सादर:-

- प्रादेशिक अधिकारी, म.प्र.नि.मंडळ, पुणे.

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Works – G - 170, MIDC Baramati, Tal. Baramati, Dist. Pune. Pin - 413133.
Cell: 9011678111, 9697678111.



E-Mail: - jaibhavanibiomedicaresystems@rediffmail.com



Ref/out No. – JBBMS2025/02/23

Date: - 06/02/2025

प्रति ,

मा. उप प्रादेशिक अधिकारी,
एम.पी.सि.बी. पुणे १,
जोग सेंटर, वाकडेवाडी, पुणे.

विषय :- जैव वैद्यकीय कचरा अज्ञात व्यक्तीने मौजे मिरगळवाडी येथील खडकवासला कॅनॉल मध्ये टाकल्याबाबत.

संदर्भ :- दिनांक ०९/०२/२०२५ चे आपले पत्र क्र.जा./क्र/उप्राकापु -१ २५०२०५-FTS -०२९५.

महोदय,

दिनांक ०९/०२/२०२५ चा आपल्या निर्देशानुसार अज्ञात व्यक्तीने मौजे. मिरगळवाडी येथील खडकवासला कॅनॉल मध्ये टाकलेला जैव वैद्यकीय कचरा आम्ही ग्रामपंचायत लिंगाली, ता. दौंड येथून गोळा करून त्यावर शात्रोक्त पद्धतीने विल्हेवाट करण्याकरिता आपल्या कॉमन बायो मेडिकल वेस्ट ट्रीटमेंट फॅसिलीटी बारामती येथे घेऊन आलो आहोत.

सदर जैव वैद्यकीय कचरामध्ये लेबल नसलेले इंजेक्शन अँप्यूल, इंजेक्शन, बॉटल इ. जैववैद्यकीय कचरा एकूण २०४. ५०० किलो असून आम्ही सदर जैव वैद्यकीय कचरा नियमानुसार शात्रोक्त पद्धतीने विल्हेवाट लावत आहोत.

आपल्या संदर्भासाठी आम्ही सदर जैववैद्यकीय कचरा गोळा करून नष्ट केल्याबद्दल चे फोटो सोबत जोडत आहोत.

धन्यवाद,

आपले कृपाभिलाषी

मे. जय भवानी बायोमेडिकेअर सिस्टिम्स करीता

Towards Healthy Environment".....



Towards Healthy Environment".....